



2026:AHC:19787

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 1150 of 2026

Princy Singh

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Ram Prasad Dubey
Counsel for Respondent(s)	:	C.S.C., Mahendra Narain Singh

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Heard Sri Ram Prasad Dubey, learned counsel for the writ petitioner as well as Sri Manish Kumar, learned Standing Counsel for the State and Sri Avneesh Tripathi for the Commission.

2. Prayer in the present petition is to permit the writ petitioner to appear in RO/ARO Mains Examination-2026. According to the writ petitioner, there happens to be a discrepancy which had crept in attributable to the fact, the writ petitioner had shown himself General/DFP though the writ petitioner belongs to General Category. Learned counsel for the writ petitioner submits that the writ petitioner has preferred an appeal before the Secretary, U.P. Public Service Commission, second respondent on 16.01.2026 which is at page 28 of the paper book. He confines his relief for disposal of the appeal.

3. Sri Tripathi, counsel for the Commission, on the basis of the instructions dated 28.01.2026, submits that the appeal has been rejected and a hard copy of the order communicating the reasons has been furnished to the writ petitioner by 12:00 noon tomorrow i.e. 30.01.2026.

4. With the said observations, the writ petition stands **disposed of**.

5. Sri Ram Prasad Dubey shall give whatsapp number to the counsel for the Commission who shall communicate the order to his client.

6. Instructions filed today are taken on record.

January 29, 2026

Rajesh

(Vikas Budhwar, J.)